

File No. N-9/20/2015-NM  
Government of India  
Ministry of Law and Justice  
Department of Justice

Jaisalmer House,  
26-Mansingh Road, New Delhi-110011  
Dated: 12<sup>th</sup> September, 2016


**SANCTION ORDER**

Sanction of the Competent Authority is hereby accorded to the payment of Rs.10,00,000/- only (Rupees Ten Lacs Only) being 40% of total project cost, to DAKSH, Bangalore towards **Second Instalment** of the total project cost of Rs. 25,00,000/- (Rupees Twenty Five Lacs Only)(non-recurring expenditure) for under taking project proposal titled "Comparative Analysis of Causes for Pendency in Six High Courts and Six District Courts in India" under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms agreement signed by DAKSH, Bangalore and Department of Justice on 09<sup>th</sup> February, 2016. First instalment of Rs.5,00,000/- only (Rupees Five Lacs Only) was released to the implementing Agency vide this Department's sanction order of even no. dated 10<sup>th</sup> February, 2016. The implementing agency is requested to utilise this amount within the project timeline period and as per terms of the above mentioned agreement.

2. The expenditure involved is debitable to Demand No. 56 during 2016-17 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.

3. This has been entered in the Register of Grants/Expenditure at Sl. No. 2 at page No. 21-22.

4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 1664 dated 09/09/2016.

  
(Z.A. Khan)

Under Secretary to the Government of India  
Telefax: 23072139

To,  
**Pay & Accounts Officer,**  
**Ministry of Law & justice, Department of Legal Affairs,**  
**Janpath Bhawan, Janpath,**  
**New Delhi**

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to DAKSH, Bangalore.
2. Section Officer, Cash-II Section, Ministry of Home Affairs, NDCC-II Building, New Delhi
3. Shri Harish Narasappa, Founder, DAKSH, 62/1, Palace Road, Vasanthanagar, Bangalore-560001.
4. Section Officer, Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
5. Principal Accounts Office, 4<sup>th</sup> Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
6. Guard File
7. Spare Copies-5.